

CENTRAL ELECTRICITY REGULATORY COMMISSION
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9/17/2011-Reg.Aff/PSDF/CERC

7th May 2012

PUBLIC NOTICE

Sub : Staff Paper on Amendment to Regulations on Power System Development Fund (PSDF).

The staff of the Commission has prepared a Consultation Paper with a proposal for dissolution Power System Development Fund (PSDF) and consequent transfer of the funds to the respective funds like Unscheduled Interchange Pool Account Fund, Congestion charge Account, Reactive Energy Charges Account etc. The paper also contains a staff proposal for utilisation of the respective funds and corresponding changes in the respective regulations such as UI Regulations, Congestion Charges Regulations, Grid Code and Power Market Regulations.

Comments of the stakeholders are invited on the above Staff Paper latest by 28.5.2012.

It may be noted that Staff Paper does not necessarily represent the views of the Commission. The Commission would take a view after receiving the suggestions of the stakeholders and holding a public hearing.

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(Rajiv Bansal)
SECRETARY